

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**B. A. No. 1044 of 2020**

Suman Kumar Das ... .. **Petitioner**

**Versus**

The State of Jharkhand. ... .. **Opp. Party**

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**CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

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**Through Video Conferencing**

**04/26.06.2020:**

1. Mr. Rajesh Kumar, learned counsel for the petitioner prays for time.
2. Considering the prayer made, post this case on **31.07.2020**.

**(Anubha Rawat Choudhary, J.)**

Mukul/-